

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 12/RP/2023

Subject : Petition for review of the order dated 16.3.2023 in Petition No. 123/MP/2021.

Petitioner : SJVN Limited

Respondents : PSPCL and 11 others

Date of Hearing : **5.7.2023**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Anushree Bardhan, Advocate, SJVNL
Ms. Tanya Sareen, Advocate, SJVNL
Ms. Surbhi Kapoor, Advocate, SJVNL
Shri Aman Katoch, SJVNL

Record of Proceedings

During the hearing on 'admission', the learned counsel for the Petitioner made detailed oral submissions stating that there is error apparent on the face of the order dated 16.3.2023 on the following issues:

- (i) *Calculation of 'exclusions' while calculating the actual O&M expenses (normalized); and*
- (ii) *Additional O&M expenses on account of revision of Minimum Wages;*

2. The Commission, after hearing the learned counsel for the Petitioner, directed as under:

- (a) Admit and Issue notice.
- (b) The Respondents shall file their replies by **4.8.2023**, after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **25.8.2023**.

3. The matter shall be listed for hearing on **15.9.2023**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

